

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building , 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 105/TT/2013

Date: 18.6.2013

To,

The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval for 1X80 MVAR, 420 KV, 3 Phase Bus Reactor at 400 KV Balipara S/S under Transmission System associated with North East/Northern Western Interconnector- I and Transmission System of Kameng HEP in North Eastern Region for tariff block 2009-14 period

Sir,

With reference to your above mentioned petition, I request you to furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 18.7.2013:-

- (i) Details regarding "Proposed loan 2012-13 @9.30%;
- (ii) Auditor's certificate and letter of declaration of COD.

Yours faithfully,

(P.K.Sinha)
Assistant Chief (Legal)

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building , 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 102/2012

Date: 7.11.2012

To,

The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval under regulation-86 of CERC (Conduct of Business) Regulation 1999 and CERC (Terms and Conditions of Tariff) Regulations 2009 for determination of Transmission Tariff from DOCO to 31.03.2014 for Combined Assets for transmission system associated with Northern Region Bus Reactor Scheme in Northern Region for tariff block 2009-14

Sir,

I am directed to refer to your affidavit dated 21.6.2012 on the above mentioned petition and to request you to furnish the following additional information, with advance copy to the respondents/ beneficiaries, latest by 7.12.2012:-

- 1) Auditor's certificates for Assets with details of initial spares as per actual date of commercial operation and Form-1 and other applicable forms;
- 2) Funding pattern as on COD and for add cap thereafter along with Form 13.

Yours faithfully,

(P.K.Sinha)
Assistant Chief (Legal)